

Central Administrative Tribunal
Principal Bench: New Delhi

OA No. 786/98

New Delhi, this the 12th day of November, 1999

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Hon'ble Shri S.P. Biswas, Member (A)
Hon'ble Shri Kuldip Singh, Member (J)

Shri Bhagwati Prasad
Sub Divisional Engineer (RABMN)
Delhi Satellite Earth Station,
Sikandrabad (U.P). Applicant

By Advocate Shri S.C. Luthra.

Versus

1. Union of India through:
The Secretary,
Ministry of Communications,
Department of Telecommunications,
Sanchar Bhawan,
New Delhi-110001.
2. The Member Services,
Department of Telecommunications,
Sanchar Bhawan,
New Delhi-110001.
3. The General Manager,
Satellite Communication Project,
B-2, ARA Building,
Jhandewalan,
New Delhi. Respondents.

By Advocate Shri Rajeev Bansal.

O R D E R (Oral)

By Hon'ble Shri S.P. Biswas, Member (A)

Shri Luthra, counsel for the applicant submits that the disciplinary proceedings pending against the applicant have since been concluded. The applicant, as per Shri Luthra, has been imposed with the punishment of censure. He would, however, pursue the matter further in respect of the punishment so imposed on the applicant but so far as the relief prayed for in the OA is concerned, it does not survive any more.

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